

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013 Pt./ 1395 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,

Sri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 5th March, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ/DH/I-1/2020/740/Estt date 29.02.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. the late afternoon of 07.03.2020 (after completion of Court works) till the morning of 11.03.2020, as prayed for. The Civil Judge & Assistant Sessions Judge, Dima Hasao, Haflong and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 Pt./ 1396 /A, dated 5.3.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

05/03/2020
JT. REGISTRAR (VIGILANCE)

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